

ITEM NO.801
(MENTIONING)

COURT NO.7

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S).7783/2023

A.T.E. ENTERPRISES PRIVATE LIMITED

APPELLANT(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

(IA NO.234780/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

C.A. NO. 7784/2023 (III)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 236224/2023)

Date : 09-05-2025 This appeal was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Aneesh Mittal, AOR

For Respondent(s) : Mr. Gurmeet Singh Makker, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Sarvesh Singh, AOR

UPON being mentioned the Court made the following
O R D E R

IA NO.98825 OF 2025 IN C.A.NO.7784 OF 2023:

List in the last week of August, 2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)